

SPECIAL BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/157(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES CUM OFFICIAL LIQUIDATOR PATNA VS ANILAM BANK LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr.Ajit Kr. Misha, Adv.] For O.L Patna

ORDER

1. Ld. Counsel for the Official Liquidator, Patna present.
2. Ld. Counsel for the Official Liquidator seeks two weeks further time to take appropriate steps for service upon the Respondent.
3. At request, time is allowed for the same.
4. Post the matter on **20/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**